

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1348
ANSWERED ON:23.07.2002
APPOINTMENT OF MONITORS UNDER CAPART
PUSHPDAN SHAMBHUDAN GADHAVI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

to the reply given to Unstarred Question No. 4408 dated April 17, 2001 and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the time by which it is likely to be collected?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA):

- (a) Yes, Sir.
- (b) A statement is given below.
- (c) Question does not arise.

Statement

(a) and (b) CAPART made it mandatory to appoint monitors to visit, appraise, evaluate and recommend projects as well as undertake financial and technical monitoring after completion of the projects with effect from 1996-1997. The year-wise number of monitors appointed by CAPART since 1996-1997 is the following:-

SL.No.	Year	No. of monitors
1.	1996-97	239
2.	1997-98	314
3.	1998-99	440
4.	1999-2000	459
5.	2000-2001	477

(c) The number of monitoring assignments given to the each monitor state-wise and year-wise since 1996- 1997 are given in the Annexure which indicates both the largest and least number of assignments given.

(d) No, Sir. However, due to various reasons such as non-availability of adequate monitors having specific subject matter specialisation and need for evaluations to be completed by a specific period etc., some monitors have been given higher number of assignments than others.

(e) Does not arise in view of reply to part (d) above.